

**"Smuggling of goods to Pakistan"**

875. Shri Kolla Venkaiab: Will the Minister of Finance be pleased to state:

(a) whether Government have detected that the smuggling of certain goods and articles to Pakistan is being carried out regularly from certain specific place or places in India;

(b) if so, the persons or groups engaged in smuggling activities;

(c) the goods or articles smuggled and their worth during this year so far; and

(d) the action taken against the smugglers and to prevent further activities?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Available information does not indicate that smuggling from India to Pakistan is being carried out regularly from certain specific place or places.

(b) Does not arise.

(c) Information regarding all goods seized while attempting to smuggle them to Pakistan is being collected and will be placed on the Table of the Sabha.

(d) Whenever an offence under the Customs Act is established, penalties provided under the Act are imposed, besides confiscation of the goods. Prosecution is also resorted to in important cases. The Customs staff on the border is alert and a vigilant watch is maintained.

**Anti-sea erosion measures in Andhra Pradesh**

876. Shri M. S. Murti: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any anti-sea erosion measures have been taken near Visakhapatnam town in Andhra Pradesh; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): (a) and (b). Urgent repairs to the existing damaged sea wall to prevent further erosion, have been undertaken by the State Government. The State Government are also considering to construct a sea wall as a permanent measure to protect Visakhapatnam town from the damage due to sea erosion.

**Assistance to Assam**

877. Shri P. C. Borooah: Will the Minister of Finance be pleased to state:

(a) whether the Prime Minister was apprised of Assam's pressing demands for Central assistance during his recent visit to Assam;

(b) if so, the nature and extent of aid demanded and for what type of projects; and

(c) the reaction of Government thereto?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The Prime Minister was generally apprised of the Assam Government's pressing demands, which will be examined by the Government of India.

**Loan agreement signed with Foreign Countries**

878. Shri P. C. Borooah: Will the Minister of Finance be pleased to state:

(a) the loan agreements signed with different foreign countries and institutions during the period from July to September, 1965;

(b) how much of the loans are non-project loans; and

(c) how much of the loans pledged by the Aid India Consortium have been turned into bilateral agreements?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Two loan agreements were signed with